

ITEM NO.39

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C).....CC 877/2017

(Arising out of impugned final judgment and order dated 23/05/2016 in CMWP No. 54713/2011 passed by the High Court of Judicature at Allahabad)

STATE OF U.P. AND ORS

Petitioner(s)

VERSUS

GANGA SHARAN SHARMA AND ORS.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and office report)

Date : 16/01/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s)

Mr. M. R. Shamshad, AOR
Mr. Vikrant Yadav, Adv.
Mr. Aditya Samaddar, Adv.
Ms. Harshita Deshwal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice on the special leave petition as also
on the prayer for interim relief.

(SANJAY KUMAR-I)
AR-CUM-PS

(JASWINDER KAUR)
COURT MASTER